

making certain amendments to the Notification No. 53/91-CE dated the 25th July, 1991.

- (ii) The Central Excise (Seventh Amendment) Rules, 1991 published in Notification No. G.S.R. 598 (E) in Gazette of India dated the 20th September, 1991 together with an explanatory memorandum.
- (iii) S.O. 610 (E) published in Gazette of India dated the 19th September, 1991 together with an explanatory memorandum bringing into force the Central Excise and Customs Laws (Amendment) Act, 1991 with effect from the 20th September, 1991. [Placed in Library, See No. LT- 899/91]
- (3) A copy of the Income-tax (Eleventh Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. S.O.652 (E) in Gazette of India dated the 27th September, 1991 under section 296 of the Income-tax Act, 1961. [Placed in Library, See No. LT- 901/91]

**Notification under Export Act 1963
(Quality control and inspection) Act,
1963**

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI SAL-
MAN KHURSHED): I beg to lay on the
Table a copy each of the following Notifica-
tions (Hindi and English versions) under
sub-section (3) of section 17 of the Export
(Quality Control and Inspection) Act, 1963:-

- (1) The Export of Black Pepper (Qual-
ity Control and Inspection) Rules,
1991 published in Notification No.
S.O. 1311 in Gazette of India dated
the 11th May, 1991 together with a
corrigendum thereto published in
Notification No. S.O. 2489 dated the
5th October, 1991.

- (2) The Export Inspection Council
(Director) Recruitment Rules, 1991
published in Notification No. G.S.R.
2324 in Gazette of India dated the
14th September, 1991.
- (3) The Export of Turmeric (Quality
Control and Inspection) Rules, 1991
published in Notification No. S.O.
2394 in Gazette of India dated the
28th September, 1991.
- (4) The Export of Ginger (Quality
Control and Inspection Rules,
1991 published in Notification No.
S.O. 2395 in Gazette of India dated
the 28th September, 1991.
- (5) The Export of Frozen Fish and
Fishery Products (Quality Control
and Inspection) Amendment Rules,
1991 published in Notification No.
S.O. 2396 in Gazette of India dated
the 28th September, 1991.
- (6) The Export of Canned Fish and
Fishery Products (Quality Control
and Inspection) Amendment Rules,
1991 published in Notification No.
S.O. 2397 in Gazette of India dated
the 28th September, 1991. [Placed
in Library, See No. LT- 902/91]

BUSINESS OF THE HOUSE

13.05 hrs

[English]

THE MINISTER OF PARLIAMENTARY
AFFAIRS (SHRI GHULAM NABI AZAD):
With your permission, Sir, I rise to announce
that Government Business during the week
commencing Monday, 9th December, 1991,
will consist of:

1. Consideration of any item of Gov-